

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 6125 /A

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
The District & Sessions Judge  
Dhemaji.

Dated Guwahati, the 21<sup>st</sup> October, 2019.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJDH/2989/2019 dtd. 01.10.2019

Sir,

With reference to the above, I am directed to inform that you that, Smti Bijaya Khakhlary, Sub-Divisional Judicial Magistrate, Jonai, has been allowed to avail Home LTC for the current block period 2018-2019, w.e.f. 05.10.2019 to 08.10.2019, to visit her home town Guwahati, by the shortest possible route, as per existing Rules.

Smti Khakhlary may be informed accordingly.

Yours faithfully,

*Self*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/6126-6129 /A. dated 21/10/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Bijaya Khakhlary, Sub-Divisional Judicial Magistrate (M), Jonai for information with reference to her letter No.SDJN/719/2019 dated 26.09.2019.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*Self*  
21/10/19

**JT. REGISTRAR (VIGILANCE)**

*Self*